

३,१२,५०० रुपये कीमत का ५,००० तोले सोना बरामद किया ।

(ख) १. जमाल सुलेमान,

२. नारायण कल्ल पारवी पेन,

३. मुकुन्द महादेव डांगर पेन,

४. इब्राहीम मुहम्मद करदेकर,

५. अब्दुल सत्तार अब्दुल गनी, और

६. मरू माया पाटिल ।

(ग) भारतीय मुद्रा में ६,८५० रुपये भी बरामद किये गये जिनके बारे में शक था कि वे बाहर भेजे जा रहे थे ।

†[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) On 17th November, 1963 gold weighing 5000 tolas and worth about Rs. 3,12,500 was seized by the Central Excise officers at Mahim in Bombay.

(b) (i) Jamal Suleman,

(ii) Narayan Kallu Paravi Pen,

(iii) Mukund Mahadeo Danger Pen,

(iv) Ibrahim Mohamed Karadekar,

(v) Abdul Sattar Abdul Gani, and

(vi) Maru Maya Patil.

(c) Rs. 6,850 in Indian currency suspected to be in the process of export was also seized.]

BRITISH INTERESTS IN TEA INDUSTRY

*326. SHRI N. M. LINGAM: Will the Minister of INTERNATIONAL TRADE be pleased to state the present percentage of British interests in the Indian Tea Industry in respect of:—

(i) area owned;

(ii) tea auctions;

†[] English translation.

(iii) tea shipping; and

(iv) blending?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): The information is being collected and will be laid on the Table of the House.

REPORT ON THE SEA EROSION PROBLEM OF THE COASTS OF KERALA

*327. SHRIMATI DEVAKI GOPIDAS: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Mr. Watts, an American expert on anti-sea erosion work visited Kerala to study the sea erosion problem of the coasts of Kerala;

(b) whether he has submitted a report; and

(c) if so, what are the main features of his report?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes, Sir.

(b) and (c) A preliminary Report has been received from Mr. Watts and a copy thereof is being placed in the Library.

REGISTRATION OF HANDLOOMS AND POWERLOOMS

297. SHRI DEOKINANDAN NARAYAN: Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) the number of handlooms registered in each State by the end of September 1963;

(b) how many of them are in the cooperatives;

(c) the number of powerlooms registered in each State by 30th September, 1963; and